

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3739
ANSWERED ON:13.02.2014
REVIEW UNDER MGNREGS
Jeyadural Shri S. R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a review/study has been conducted on the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and other rural development programme in the country including Tamil Nadu;
- (b) if so, the details of major ongoing and pending projects under MGNREGS in the country and the amount spent thereon during each of the last three years and the current year, State/UT wise;
- (c) the details of the targets fixed and achieved during the said period;
- (d) if so, the details of the shortcomings noticed in implementing these schemes;
- (e) whether the Government propose to review the efficacy of works executed under MGNREGS;
- (f) if so, the details and the outcome thereof; and (g) the action taken by the Government for the complaints of irregularities/misappropriation of funds in implementing these schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (f): Yes sir. Several studies have been conducted on the implementation of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). A summary of these is published in the 'MGNREGA Sameeksha-an Anthology of Research Studies on MGNREGA, 2005 (2006-2012)'. While recording the positive contribution made by the Scheme in arresting distress migration, increasing the incomes of the rural poor and improving their living standards, the studies have also pointed out challenges in programme implementation such as - timely wage payment to workers, improving quality of assets created under MGNREGA and strengthening the grievance redressal mechanism.

Based on these studies, the Ministry of Rural Development has instructed the implementing States/ UTs to

- (i) strengthen the demand management system by regularly organizing rozgardiwas, forming labour groups, using interactive voice response system (IVRS) to capture demand for employment
- (ii) rollout electronic Fund Management System (eFMS) to ensure real time fund flow to the workers' account
- (iii) ensure inter-departmental convergence for enhancing quality and productivity of assets and
- (iv) conduct regular social audits and address grievances, if any, on the implementation of the programme.

(g): The Ministry has a comprehensive system of monitoring and review mechanism for MGNREGA, which, inter alia, include Periodic Progress Report, Performance Review Committee meetings, Quarterly Regional Reviews, visits of Area Officers of the Ministry and National Level Monitors and Vigilance & Monitoring Committee meetings at the State/ District levels.